

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO. 1

EXCISE APPEAL NO. 52435 OF 2022

(Arising out of Order-in-Original No. 69-141-2022-CE dated 25.08.2022 passed by the Additional Director General (Adjudication), New Delhi)

Minda Kyoraku Limited

.....Appellant

PLOT NO. 327, SECTOR-3, INDUSTRIAL GROWTH CENTER, BAWAL,
REWARI,
HARYANA
123501

VERSUS

Additional Director General (Adjudication)

....Respondent

DIRECTORATE GENERAL OF GST INTELLIGENCE
WEST BLOCK-VIII, WING-6,
2ND FLOOR, R.K.PURAM
NEW DELHI – 110066

APPEARANCE

Shri B.L. Narasimhan, Advocate assisted by S.C. Vaidyanathan, Advocate for the appellant
Shri Rakesh Kumar, Authorized Representative of the Department

DATE OF HEARING : January 10, 2024
DATE OF DECISION : March 12, 2024

ORDER SHEET

The appeal is allowed. For order, see order of date in
Excise Appeal No. 52419 of 2022.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P.V. SUBBA RAO)
MEMBER (TECHNICAL)**